MADHYA PRADESH STATE JUDICIAL, JABALPUR

Programme for Technical staff of District Courts including Judicial Officers (ECT_11_2024) zone-wise under "e-Committee Special Drive Training and Outreach Programme through the State Judicial Academies"

	09.03.2025 (Bhopal)				
SESSIONS	TIME				
I	9:45 am to 10:00 am		Inaugural Session		
II	10:00 am to 11:30 am	•	New trends in Cyber Crimes – Modus operandi & nature of evidence that may be collected Collection, preservation & production of electronic evidence particularly CCTV footage, CDR's, IPDR, etc Duty of intermediary under IT (Intermediary Guidelines & Digital Media Ethics Code) Rules, 2021 Digital Forensic tools and analysis of digital & electronic evidence		
		By:	Shri Rajesh Dandotiya Addl. DCP Crime Branch, Indore Break		
11:30 am to 11:45 am					
Ш	11:45 am to 12:45 pm	•	E-Procurement & Purchase of Articles Best practices/ IT initiatives of the High Court & District Courts		
		By:	Shri F.H. Qazi Registrar (IT-SA), High Court of M.P., Jabalpur		
IV	12:45 pm to 1:45 pm	•	Paperless Courts (Digital Courts) & Digitization Rules		
		By:	Shri Kuldeep Kushwaha Registrar (IT-CSA) High Court of M.P., Jabalpur		
Lunch 1:45 pm to 2:30 pm					

V	2:30 pm to 3:30 pm	 Inter-operable Criminal Justice System (ICJS) Duties of OIC of Computer Committee of District Courts e-waste policy e-challan 			
		By: Shri Harsh Singh Bahrawat, Registrar (Administration), High Court of Madhya Pradesh Jabalpur			
	Tea Break 3:30 pm to 3:45 pm				
VI	3:45 pm to 4:45 pm	 NJDG portal Maintenance and updation of District Court websites Video Conferencing Rules e-Summons & NSTEP 			
		By: Shri Manish Sharma Faculty Member (J 1) MPSJA			
VII	4:45 pm onwards	Question & answer session Followed by Valedictory Session			
		By: Officers of Academy			

DIRECTOR